

NATIONAL COMPANY LAW TRIBUNAL

NEW DELHI BENCH

(IB)-1120(ND)2018

CORAM:

**PRESENT: MS. DEEPA KRISHAN
HON'BLE MEMBER(T)**

**MS. INA MALHOTRA
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 25.10.2018.**

**NAME OF THE COMPANY: M/s. Corporation Bank V/s. M/s. Clover Forging
& Machininh Pvt. Ltd.**

SECTION OF THE COMPANIES ACT: 7 of IBC 2016

S.NO. NAME DESIGNATION REPRESENTATION SIGNATURE

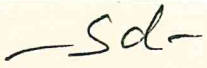
Present for the Petitioner: Mr. Alok Kumar and Ms. Somya Yadava,
Advocates

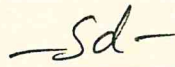
Present for the Respondent: Mr. Puneet Singh Bindra and Mr. Anil Kumar
Verma, Advocates

ORDER

Mr. Puneet Singh, Advocate has put in his appearance on behalf of the
Corporate Debtor. He prays for some time to file his reply. Let reply be filed.

To come up for arguments and disposal on 20th November, 2018.


(Deepa Krishan)
Member (T)


(Ina Malhotra)
Member (J)